

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3938
ANSWERED ON:18.08.2010
INFORMATION ABOUT ARMY PERSONNEL
Panda Shri Prabodh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Canadian Embassy in Delhi is demanding certain information about some of the retired persons of Armed Forces seeking visa to travel to their country;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has taken up the issue with the Canadian Government; and
- (d) if so, the reaction of the Canadian Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (c): Yes. India's retired and serving military personnel who apply for a visa for Canada are being asked by the Canadian High Commission and Canadian Cosulates General to submit information about their military service. Government has taken up the matter with the Government of Canada.

(d): Government of Canada has indicated that the relevant Canadian legislation under which they are seeking such information from certain categories of visa applicants "is under active review".